

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH

O.A350/852/2013

Date of Order: 24.05.2018

Coram: Hon'ble Mr. A.K Patnaik, Judicial Member
Hon'ble Mr. Uday Kumar Varma, Administrative Member

For the Applicant(s): Mr.N. Roy, Counsel

For the Respondent(s): Mr. A.K Banerjee, Counsel

O R D E R (O R A L)

Mr. A.K Patnaik, Member (J):

Heard Mr. N. Roy, 1d. counsel for the applicants and Mr. A.K Banerjee, 1d. counsel for the official respondents.

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2. At the outset Mr. A. K Banerjee vehemently objected to the maintainability of this O.A by stating that two persons cannot club together in a single O.A in the matter of promotion. He further submitted that the applicants have not mentioned the specific names and number of the employees who are going to be affected in case the prayers made by the applicants in this O.A are allowed.
3. We are satisfied and convinced with the submissions made by Mr. Banerjee, 1d. counsel for the respondents.
4. Mr. N. Roy, 1d. counsel for the applicants submitted that he may be permitted to withdraw this O.A with a liberty to file two separate O.As on behalf of the applicants.
5. Accordingly both the O.A and M.A are disposed of with liberty to the applicants to file separate O.As in this matter, if they so desire.

(Uday Kumar Varma)
Member (A)

(A.K Patnaik)
Member (J)

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